

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.415**  
**CP(CAA)19/ND/2024**

**IN THE MATTER OF:**

Sentinels Security Private Limited And Bosika ... Applicant  
Holdings Pvt Ltd

**Under Section 230-232**

**Order delivered on 02.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the RD : Adv. Shankari Mishra, Adv. Aakash Sharma  
For the OL : Adv. Kartikeya Asthana

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

No representation on behalf of the Applicant. Mr. Kartikeya Asthana Learned Counsel for the OL is present. Learned Counsel for the RP is present physically and submitted that they have received the copy of the application. Learned Counsel for the Applicant is directed to serve the copy of the application on the Counsel for the RD. List the matter on **06.08.2024**.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**